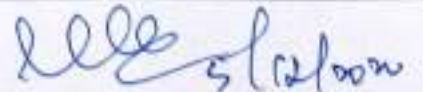


**LIST OF CASES POSTED BEFORE  
THE PRL. DISTRICT & SESSIONS JUDGE,  
BENGALURU (R) DISTRICT, BENGALURU  
ON 07.12.2020**

<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1) M.A.115/2020 2) M.A.71/2020 3) M.A.99/2020 4) A.P.88/2020</p> <p align="center"><b><u>CALL FOR TCR</u></b></p> <p>5) A.S.84/2019 and Connected matters 6) A.P.102/2020 and Connected matters</p> <p align="center"><b><u>TO HEAR FURTHER</u></b></p> <p>7) R.A.174/2020</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>8) A.P.15/2020 and Connected Matters</p> <p align="center"><b><u>HEARING</u></b></p> <p>9) A.P.2/2020 10) M.A.120/2020</p>	<p align="center"><b><u>EVIDNCE</u></b></p> <p>1) S.C.84/2016 2) S.C.176/2019 3) S.C.256/2019 4) S.C.5/2020</p> <p align="center"><b><u>FURTHER EVIDNCE</u></b></p> <p>5) S.C.200/2018</p> <p align="center"><b><u>FDT</u></b></p> <p>6) S.C.151/2019 7) S.C.152/2019</p> <p align="center"><b><u>313 STATEMENT</u></b></p> <p>8) S.C.62/2017 9) S.C.158/2017 10) S.C.43/2018</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p align="center"><b><u>FURTHER ARGUMENTS</u></b></p> <p>1) R.A.95/2020</p> <p align="center"><b><u>TO HEAR ON IA</u></b></p> <p>2) R.A.188/2020</p> <p align="center"><b><u>ARGUMENTS</u></b></p> <p>3) R.A.235/2020</p>	<p align="center"><b><u>ARGUMENTS</u></b></p> <p>1) S.C.14/2017 2) S.C.128/2017</p> <p align="center"><b><u>HEARING</u></b></p> <p>3) CrI.Misc.1524/2020 4) CrI.Misc.1607/2020 5) CrI.Misc.1616/2020 6) CrI.Misc.1628/2020</p> <p align="center"><b><u>OBJECTION</u></b></p> <p>7) CrI.Misc.1605/2020 8) CrI.Misc.1617/2020 9) CrI.Misc.1624/2020 10) CrI.Misc.1633/2020 11) CrI.Misc.1636/2020 12) CrI.Misc.1637/2020 13) CrI.Misc.1642/2020</p> <p align="center"><b><u>ORDERS</u></b></p> <p>14) CrI.Misc.1602/2020 15) CrI.Misc.1608/2020 16) CrI.Misc.1611/2020 17) CrI.Misc.1612/2020</p>



Prl.District & Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE:- 1. Other cases listed on 07.12.2020 are posted to 22.12.2020.  
2. All Advocates are requested to strictly follow SOP dated 28.05.2020, 27.06.2020, 24.07.2020, 27.08.2020 and 18.09.2020, issued by Hon'ble High Court of Karnataka.

IN THE COURT OF VIJAYKUMAR M PAWALE I ADDITIONAL DISTRICT &  
SESSIONS JUDGE  
Cause List Dated 07-12-2020

MORNING SESSION

Evidence:

1. IDact 8/2015
2. Ref.5/2018
3. Appln.3/2018
4. LAC 2/2019
5. IDact 80/2017
6. IDact 81/2017
7. IDact 82/2017
8. SC 140/2015
9. SC 83/2017

Hearing

1. Crl.Misc.1463/2020
2. Crl.Misc. 1518/2020
3. Crl.Misc. 1566/2020
4. Crl.Misc. 1593/2020


ARGUMENTS:

1. R.A 44/2020
2. M.A.20/2015
3. R.A 101/2015
4. R.A 115/2015
5. ID Act 4/2015

AFTERNOON SESSION

ARGUMENTS:

1. R.A.42/2020
2. R.A.101/2017
3. R.A.111/2017
4. Crl.A.45/2014
5. Crl.A.46/2014
6. Crl.A.47/2014

  
I Addl. District and Sessions Judge,  
Bengaluru Rural District,  
Bengaluru.

NOTE: 1. All advocates are requested to strictly follow SOP dated 28.05.2020 & 27.06.2020 issued by Hon'ble High court of Karnataka.

**Cause List of II Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.**

**Dated: 07-12-2020.**

<b><u>Morning Session</u></b>	
<b><u>Criminal</u></b>	<b><u>Civil</u></b>
1. Spl.C 629/2018	Nil
2. Spl.C 96/2018	
3. Spl.C 22/2013	
4. Spl.C 98/2015	
5. Spl.C 158/2015	
6. Spl.C 159/2015	
7. Spl.C 187/2015	
8. Spl.C 43/2016	
9. Spl.C 31/2018	
10. Spl.C 540/2018	
11. Spl.C 184/2019	
12. Spl.C 2/2020	
<b><u>Afternoon Session</u></b>	
<b><u>Criminal</u></b>	<b><u>Civil</u></b>
1. Spl.C 40/2013	Nil
2. Spl.C 91/2019	
3. Spl.C 73/2020	
4. Spl.C 343/2020	
5. Crl.Misc. 1494/2020	
6. Crl.Misc. 1511/2020	
7. Crl.Misc. 1622/2020	
8. Crl.Misc. 1625/2020	
9. Crime 275/2020	
10. Crime 147/2020	
11. Crime 232/2020	
12. Crime 218/2020	

Sd/-

Date : 05-12-2020.  
Place : Bengaluru.

I/c. II Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.



**THE LIST OF CASES POSTED BEFORE THE  
VI ADDL.DISTRICT & SESSIONS JUDGE  
CAUSE LIST DATED 07-12-2020**


<b>MORNING SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>FOR STEPS</u></b> 1. R.A 65/2019 2. Misc 63/2020</p> <p><b><u>FOR EVIDENCE</u></b> 3. M.C. 261/2020</p> <p><b><u>Await LCR</u></b> 4. RA 97/2018 5. RA 119/2018 6. RA 55/2019</p>	<p><b><u>FOR EVIDENCE</u></b> 1. SC 121/2011 2. SC 112/2013 3. SC 90/2015 4. SC 69/2018 5. SC 347/2018</p> <p><b><u>Arguments</u></b> 6. CrI. A 9/2019</p> <p><b><u>Objection</u></b> 7. SC 138/2020 8. CrI. Misc 1594/2020 9. CrI. Misc 1623/2020</p>
<b>AFTERNOON SESSION</b>	
<b>CIVIL CASES</b>	<b>CRIMINAL CASES</b>
<p><b><u>Objection</u></b> 1. RA 100/2018</p> <p><b><u>Call on</u></b> 2. R.A 156/2019 3. G &amp; WC 11/2020</p> <p><b><u>Await Notice</u></b> 4. RA 244/2020</p>	<p><b><u>Arguments</u></b> 1. CrI. A 79/2019 2. CrI. Misc 1422/2020</p> <p><b><u>Order</u></b> 3. CrI. Misc 1442/2020</p> <p><b><u>Appearance of Accused</u></b> 4. SC 187/2019</p> <p><b><u>313 Statement</u></b> 5. SC 164/2016</p> <p><b><u>Charge</u></b> 6. SC 190/2019</p> <p><b><u>FDT</u></b> 7. SC 213/2019 8. SC 253/2019 9. 294/2019</p> <p><b><u>Further Evidence</u></b> 10. SC 227/2018 11. SC 279/2018</p>

  
 VI Additional District & Sessions Judge,  
 Bengaluru Rural District,  
 Bengaluru.

- NOTE: 1. All Advocates are requested to strictly follow SOP dated 28-05-2020 issued by Hon'ble High Court of Karnataka  
 2. Other cases listed on 07-12-2020 are posted to 05-01-2021

**IN THE COURT OF CHENNAPPA GOUDA**  
**7<sup>TH</sup> ADDL.DISTRICT AND SESSIONS JUDGE**  
**CAUSE LIST DATED: 07/12/2020**

<u>MORNING SESSIONS:</u>	<u>AFTERNOON SESSIONS</u>
<p><b><u>ARGUMENTS:</u></b> 1) R.A. 89/2015 2) R.A. 30/2016 3) M.A. 33/2016 4) M.C. 7/2020</p> <p><b><u>Await Report:</u></b> 1) M.C. 232/2020 2) M.C. 266/2020</p> <p><b><u>Objection:</u></b> 1) P &amp; SC 9/2019</p> <p><b><u>Further Arguments:</u></b> 1) M.A. 11/2019</p> <p><b><u>Evidence:</u></b> 1) M.C. 246/2020 2) SC 72/2012 3) SC 241/2014 4) SC 30/2015 5) SC 126/2015 6) SC 174/2016 7) SC 306/2019</p>	<p><b><u>ARGUMENTS:</u></b> 1) CrI.R.P. 15/2016</p> <p><b><u>To hear:</u></b> 1) EX 27/2017 2) Misc 81/2017 3) M.C. 45/2020 4) G &amp; WC 18/2020</p> <p><b><u>Further Evidence:</u></b> 1) M.C. 263/2020</p> <p><b><u>Objection:</u></b> 1) CrI.Misc. 1564/2020 2) CrI.Misc. 1629/2020 3) CrI.Misc. 1631/2020</p> <p><b><u>To hear:</u></b> 1) CrI.Misc. 1456/2020 2) CrI.Misc. 1461/2020 3) CrI.Misc. 1478/2020</p> <p><b><u>Order:</u></b> 1) CrI.Misc. 1359/2020 2) CrI.Misc. 1470/2020 3) CrI.Misc. 1502/2020</p>

  
7<sup>th</sup> Addl.District & Sessions Judge,  
Bengaluru Rural District, Bengaluru.

**Note:** 1. All Advocates are requested to strictly follow SOP  
dated:27/8/2020 issued by Hon'ble High Court of Karnataka.

**PRL. DISTRICT AND SESSION JUDGE**  
**In the Court of YADAV K**  
**VIII ADDL. DISTRICT & SESSIONS JUDGE**  
**Cause List Dated 07-12-2020**

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<b>Case Type</b>	<b>Case No./Year</b>	<b>Sub Stage</b>	<b>Advocate</b>
<b><u>Evidence</u></b>			
1) SC	180/2016	SS TO WITNESSES	
2) SC	75/2018	SS TO WITNESSES	
3) SC	133/2018	SS TO WITNESSES	
4) SC	190/2018		A
5) SC	244/2018	SS TO WITNESSES	A
6) SC	258/2018		A
7) SC	297/2018		A
8) SC	303/2018		A
9) SC	359/2018		A
10) SC	33/2019		A
11) SC	155/2019	SS TO WITNESSES	A
12) SC	177/2019		A
13) SC	369/2019		A
14) SC	104/2020		A
<b><u>ARGUMENTS.</u></b>			
15) Crl.Misc.	1577/2020		NAVEEN KUMAR. P.
<b><u>HBC</u></b>			
16) SC	14/2020		A
<b><u>Notice to Surety</u></b>			
17) SC	139/2018		

**Cause List of IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.  
Dated: 07-12-2020.  
Morning Session**

<b>Criminal</b>		<b>Civil</b>	
1.	SC 72/2020	16.	G & WC 9/2020
2.	SC 79/2017	17.	G & WC 15/2020
3.	SC 118/2018	18.	G & WC 16/2018
4.	SC 16/2020	19.	P & SC 41/2019
5.	SC 60/2018	20.	P & SC 21/2020
6.	SC 47/2019		
7.	Spl.C. 114/2016		
8.	Crl.A. 12/2019		
9.	Crl.A. 13/2019		
10.	Crl.A. 25/2019		
11.	Crl.A. 35/2020		
12.	Crl.A. 14/2020		
13.	Crl.A. 15/2020		
14.	Crl.Misc. 1598/2020		
15.	Crl.Misc. 1626/2020		

**Afternoon Session**

<b>Civil</b>		<b>Criminal</b>	
21.	EX 25/2017	40.	Crl.Misc. 1562/2020
22.	EX 26/2017		
23.	EX 5/2015		
24.	Misc. 16/2016		
25.	R.A. 29/2017		
26.	R.A. 57/2020		
27.	R.A. 138/2020		
28.	R.A. 51/2017		
29.	R.A. 19/2018		
30.	R.A. 51/2018		
31.	R.A. 93/2019		
32.	M.A. 10/2020		
33.	R.A. 162/2019		
34.	R.A. 163/2019		
35.	R.A. 164/2019		
36.	R.A. 270/2020		
37.	R.A. 271/2020		
38.	R.A. 136/2020		
39.	R.A. 123/2018		

*Signature of 5/12/20*

Date : 05-12-2020.  
Place : Bengaluru.

I/c. IX Addl. District and Sessions Judge,  
Bengaluru Rural District, Bengaluru.